

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

14. C.P.(IB)-3149(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.11.2019**

NAME OF THE PARTIES: Siegwerk India Pvt Ltd

v/s.

Immense Packaging Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The professional representing the petitioner is directed to file Form-II.

Mr. Amish Gandhi, Advocate offers to file Vakalatnama on behalf of Corporate Debtor and seeks time to file reply. Time granted. If the petitioner wants to file rejoinder for the reply, they may do it within stipulated time. List this matter on 09.01.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
/RS/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)